

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.1431 of 2021**

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Abhay Bhagat @ Abhay Kumar Bhagat

...

Petitioner

Versus

The State of Jharkhand

...

Opposite Party

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : Ms. Chandana Kumari, Advocate

For the State : Mr. S.S. Kumar, Addl. P.P.

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**Order No.02 Dated- 26.03.2021**

Heard the parties through video conferencing.

The learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**

Sonu/Gunjan-